

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.363/97

Friday, this the 14th day of March, 1997.

CORAM:

HON'BLE MR AV HARIKUMAR, VICE CHAIRMAN

HON'BLE MR K RAMAMOORTHY, ADMINISTRATIVE MEMBER

S Hemachandra Kumar,
Sorting Assistant,
Head Record Office,
Railway Mail Service 'TV' Division,
Department of Post,
Thiruvananthapuram.

- Applicant

By Advocate Mr G Sasidharan Chempazhanthiyil

Vs

1. Head Record Officer,
Railway Mail Service,
'TV' Division,
Thiruvananthapuram.

2. PN Ranjithkumar,
Senior Superintendent of
Railway Mail, Railway Mail Service,
'TV' Division,
Thiruvananthapuram.

3. Director of Postal Services,
Head Quarters,
Thiruvananthapuram.

4. Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram.

- Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

O R D E R

HON'BLE MR AV HARIKUMAR, VICE CHAIRMAN

After the case was argued for quite some time, learned counsel for applicant wishes to withdraw the application with liberty to the applicant to pursue the matter with the departmental authorities. The liberty is granted and the O.A. is dismissed as withdrawn. No costs.

Dated, the 14th March, 1997.


K RAMAMOORTHY
ADMINISTRATIVE MEMBER


AV HARIKUMAR
VICE CHAIRMAN